

an>

Title: Need to carry out the repair work of Shenbagavalli dam situated in the Kerala-Tamilnadu Border.

SHRIMATI M. VASANTHI (TENKASI): Hon. Deputy-Speaker, Sir, thank you very much for giving me this opportunity. The Shenbagavalli dam is situated in the Kerala –Tamil Nadu border which was constructed on the Shenbagavalli River after an agreement between Sivagiri and Tiruvangur Samasthan in the year 1773. The dam was damaged in 1965 due to heavy rains. Since then it was not put to use. The former Chief Minister Puratchi Thalavar MGR had taken steps to revive it. He deposited a sum of Rs. 10.29 lakh to carry out the repair work. Despite Tamil Nadu Government's efforts, no fruitful action was taken in the matter.

Tens and thousands of farmers in Sivagiri Sankarankovil taluks in Tirunelveli districts and Rajapalayam taluk in Viruthunagar districts have been affected by the non-availability of water from the dam. People are fully dependent on this for drinking water and irrigation.

Therefore, I would like to urge upon the Union Government to intervene and take swift action to solve the issue to help Tamil Nadu to protect the livelihood of the general public and the farmers who are solely dependent on this dam for drinking water and for purpose of irrigation of 35000 acres of land.

Thank you.